CSS as on 1st January, 1983 and 1st January, 1984, respectively; and

(f) if APS for the same has not been fixed, the reasons therefor and steps being taken or proposed to be taken to streamline the procedure?

THE MINISTEB OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d) A copy of the instructions/ guidelines for fixing the Authorised Permanent Strength of decentralised grades, of the Central Secretariat Service, Central Secretariat Stenographers' Service and Central Clerical Service issued Secretariat vide Department of Personnel and Administrative Reforms O.M. No. 21/13/ 75-CS(I) dated the 29th March, 1976 is annexed. [See Appendix CXXXI, Annexure No. 38.] The guidelines contained in these instructions are also being followed in fixing the Authorised Permanent Strength of Grade I and Selection Grade of C.S.S. to the extent they are relevant to these grade\*,

(e) and (f) The APS for Grade I is fixed annually and for Selection Grade it is fixed triennially as on 1st May of the relevant year. The APS *in* respect of Grade I and Selection Grade of the C.S.S. as last fixed on 1st May, 1983 and 1st May, 1981 respectively was 578 and 126. Action has already been initiated to fix the APS for these two grades as on 1st May, 1984 and the existing procedure does -not need any streamlining.

## Commando Force in the Delhi Police

1740. SHRI VISHWA BANDHU GUPTA: SHRI BHAGATRAM MAN-HAR: SHRI KAMALENDU BHAT-TACHARJEE: SHRI GHULAM RASOOL KAR:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether it is a fact that a commando force has been recently added to the Delhi Police force;

- (b) if so, the number of personnel enrolled and trained in the said force; and
- (c) the specific tasks for which they are likely to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Approval has been conveyed for setting up a Commando Force from within the existing strength of the Delhi Police. The Force shall have a strength of 150 personnel, and majority of them have already received training.

(c) The Commando Force is to be utilised for VIP security and for dealing with anti-terrorist activities, whenever necessary.

## Redressal of Public Grievances in Delhi

1741. SHRI VISHWA BANDHU GUPTA:

> SHRI BHAGATRAM MAN-HAR

SHRI KAMALENDU BHAT-TACHARJEE:

SHRI GHULAM RASOOL KAR:

Will the Minister . of HOME AF-FAIRS be pleased to state;

- (a) whether it is a fact that the Delhi Administration is experimenting with a *new* way of redressal of public grievances and to improve existing public facilities in selected localities in the Capital;
- (b) if so, what are the details thereof; and
- (c) the localities which have been selected for the same and the criteria followed in selection of the localities for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): fa) Yes, Sir.

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(b) Selected localities all over the U.T. of Delhi have been adopted by Senior Officers of Delhi Administration on informal basis for an assessment of public needs and the quality of services provided to them by various Governmental Agencies. The officers may make regular visits, and

take initiative in remedying public grievances.

(c) The localities have been divided into 22 zones as per list attached. The Basic criteria is to cover slums, J.J.R. Colonies and area<sub>s</sub> inhabited by weaker sections. The localities were selected accordingly.

## Statement

SI.	Name of the proposed zone		Area	Name of the Officer
1	2		3	4
1	Seema Puri .	÷	Seemapuri, Dilshad Colony, Jhilmil, Tahirpur, Loni Road.	Sh. S.R. Sharma Commissioner,   Sales Tax.
2	Seelampur	•	Rohtas Nagar, Navcen Shahdra, Maujpur Gonda, New Seelampur.	Do.
3	Patparganj Complex		Kalyanpuri, Trilokpuri, Gazipur, Khichri- pur, Gharoli Cattle Farm, Mandoli, Fasclpur.	Sh. B.P. Misra, Director of Industries.
4	Chandni Chowk	٠	Bazar Chandni Chowk from Nai Sarak to Khari Baoli, Naya Bans, Lal Kuan, Hau Kazi, Farash Khana, Ajmeri Gate, Shardha Nand Marg.	Sh. I.A. Khan, MD, DSIDG
5	Jama Masjid .	٠	Bazar Sita Ram, Turkman Gate, Churiwalan, Chawri Bazar, Jama Masjid, Matia Mahal, Chitli Qubar.	
6	Bara Hindu Rao .	•	Basti Julahan, Bagichi Raghunath, Sari, Khalil, Pahari Dhiraj, Bara Hindu Rao Basti Harphool Singh.	Shri Dev Trivedi, Secy., Coordination.
7	Old Subzi Mandi		Roshnara Road, Arya Pura (Subzi Mand Naya Mohalla, Pul Bangash, Basti Punjabian, Baraf Khana to Clock Towe	Addl. Director,
. 8	Partap Nagar (Andha Mughal)	ng.	Partap Nagar (Andha Mughal) Gulabi Bagh, Railway Golony, Delhi Admn. Q Amar Bagh.	Do,
9	Naraina		Naraina Golony (link Rd.) Naraina Villa Naraina Indsl. Arca, Inderpuri.	ge Sh. Balbir Singh, Director, Technical Education.
10	Karol Bagh .		Beedanpura, Ragharpura, Dev Nag Bapa Nagar, Than Singh Nagar.	ar, Sh. M.C. Verma Secy., Planning
1	Patel Nagar .		. West Patel Nagar, Baljit Nagar, Pr Nagar, Ranjit Nagar Shadip Pandav Nagar.	

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## Bequest for setting up of a Nuclear power Station in Karnataka

1742. SHRI M. S. GURUPADA-SWAMY: WUI the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Karnataka Government has made a request for setting up of a nuclear power station in Karnataka;
- (b) whether Government have considered their request; and
- (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, **ATOMIC** ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c) 'A decision on the location of the sites for future atomic power stations in the Southern Region, of which Karnataka forms a part, will be taken after consideration of the report of the Site SelectioM Committee.